

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

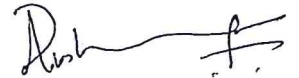
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/620/ (IB)/2017
NAME OF THE PETITIONER(S) : KASTURI AND SONS LTD
NAME OF THE RESPONDENT(S) : KAVYA ADVERTISING AND MARKETING PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. AISHWARYA V
FOR R4 P PARTNERS

COUNSEL FOR PETITIONER



ORDER

Counsel for petitioner present and stated that notice sent to the respondent returned unserved with endorsement 'left'. Counsel for petitioner is directed to send fresh notice alongwith copy of petition to the respondent and file proof of the same by way of an affidavit on the next date of hearing. Put up on 21.11.2017 at 10.30 A.M.

—Sd—
K Anantha Padmanabha Swamy
Member (Judicial)